GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2034 ANSWERED ON 31st JULY, 2025

COMPENSATION TO FARMERS FOR LAND ACQUISITION

2034. SHRI SANATAN PANDEY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- a) whether the compensation for the land acquired for the fourlane widening of National Highway (NH)-29 from Varanasi to Gorakhpur has been paid in full to the farmers, if so, the details thereof and if not, the reasons therefor;
- b) whether any case is going on with the District Magistrates in Varanasi, Gorakhpur or Ghazipur districts regarding the payment of compensation to farmers and if so, the details thereof; and
- c) the time by which the compensation is likely to be paid to those farmers?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The details of compensation paid for the land acquired for the four-lane widening of NH- 29 from Varanasi to Gorakhpur are as follows:

SI. N o.	District	Total Co mpensati on amoun t deposite d in CALA Account (Amount i n Cr.)	burseme nt	Pendi ng for Disbur semen t (Amou nt in C	Remarks
1	Gorakhpur	1632	1558		Rs. 74 crore is pending as o wnership/ shareholding-relat ed cases are pending in vari ous courts.
2	Mau	2102.89	2039.54	63.35	Rs. 24.97 crore is pending a s ownership/shareholding/cir cle rate-related cases, whic h are pending in various courts. Disbursement in rest of Rs. 38.38 Cr. is in progress.
3	Ghazipur	2853.84	2820.62	33.22	Rs. 14.72 crore is pending a s ownership/ shareholding/ c ircle rate-related cases, whi ch are pending in various co urts. Rs. 18.12 Cr. has been withdrawn from the CALA P D account limit due to non-a pplicability of Disbursement, and the remaining 0.28 Cr. i s being disbursed by CALA Ghazipur.

4	Varanasi	558.6	544.8	13.8	Rs. 13.8 Cr. is pending for di sbursement due to disputes in ownership/shareholding r elated cases under various courts
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- (b) District- wise information of cases with District Magistrates is as under:
 - 1. Gorakhpur- 121 cases for enhancement of compensation amount are pending with Arbitrator/ District Magistrate Court, Gorakhpur.
 - 2. Ghazipur- 44 cases for enhancement of compensation amount are pending with Arbitrator/ District Magistrate Court, Ghazipur.
 - 3. Varanasi- No cases regarding the payment of compensation to farmers are reported to be pending at District Magistrate, Varanasi.
- (c) After the settlement of the said cases, the process of compensation payment to the concerned farmers will be completed. However, the disbursement of Rs. 38.66 Cr. is in progress at present in Districts of Mau and Ghazipur by the Competent Authority (Land Acquisition).
